THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No. HC.XXXVII-10/2017/211 /R. Cell

Dated Guwahati the 3rd April, 2018

The Gauhati High Court has been pleased to recommend the following Grade-II officer, who was placed in the 17th position in the select list vide Notification No. HC.XXXVII-10/2017/20/R. Cell dated 18.01.2018, for promotion to Grade-I of Assam Judicial Service.

SI. No.	Name of the Officer
1.	Shri Romen Baruah,
	Joint Registrar (Recruitment), Gauhati High Court, Guwahati.

In view of the vacancy position as on 31.03.2017, reassessed at 17, the earlier notification dated 18.01.2018 is partially modified and it is clarified that the select list dated 18.01.2018 shall get exhausted on joining of 17 officers instead of 16 officers.

By Order,

(M.K. Kalita)

Registrar (Vigilance)-cum-In Charge, Recruitment Cell Gauhati High Court, Guwahati.

Memo No. HC.XXXVII-10/2017/211A /R.Cell

Dated Guwahati the 3rd April, 2018

Copy to:

- 1. Registrar General, Gauhati High Court, Guwahati.
- 2. Registrar (Admin./Judicial/Estt.), Gauhati High Court, Guwahati.
- 3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.
- 4. Joint Registrar (________), Gauhati High Court, Guwahati.
- 5. Deputy Registrar (________), Gauhati High Court, Guwahati.

7.	Administrative Officer	(Judicial),		Gauhati	High	Court,	Guwahati.
----	------------------------	-------------	--	---------	------	--------	-----------

- 8. System Analyst for uploading the Notification in the official website of the High Court, immediately, under the caption "Notification dated 03.04.2018 regarding recommendation of one Grade-II officer for promotion to Grade-I of Assam Judicial Service" with a scroll in the home page.
- 9. PS to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati for favour of his Lordship's kind information.
- 10. PS to Hon'ble Mrs. Justice _______, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
- 11. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
- 12. The High Court Notice Board.
- 13. Order file.

(M.K. Kålita

Registrar (Vigilance)-cum-In Charge, Recruitment Cell, Gauhati High Court, Guwahati.